

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P No.414/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> October 2017, 10.30 A.M**

Name of the Company		Shree Balaji Natural Resources & Power (P) Ltd & Anr -Vs- ROC, Cuttack (Odisha)	
Under Section		<b>252 (3)</b>	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Sankar Kumar Palit  
P.C.S

Petitioner  
Company

*[Signature]*  
6.10.2017

**ORDER**

Ld. P.C.S. appeared on behalf of the petitioner.

Ld. P.C.S appearing on behalf of the petitioner made a request that he may be given time for filing rejoinder. Prayer is allowed. Rejoinder may be filed within 15 days.

Listed on 10<sup>th</sup> November 2017.

*[Signature]*  
(Jinan K.R.)  
Member (J)

*[Signature]*  
(Vijai Pratap Singh)  
Member (J)